

**TRIPURA**  **GAZETTE**

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**EXTRAORDINARY ISSUE**

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**Agartala, Wednesday, January 2, 2019 A. D. Pausa 12, 1940 S. E.**

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**PART -- II Advertisements and Notices**

**GOVERNMENT OF TRIPURA  
OFFICE OF THE REGISTRAR OF COOPERATIVE SOCIETIES,**

**CERTIFICATE OF REGISTRATION**

**REGISTRATION NO - 2319.**

NO.F 2-2319/RGN/COOP/2018/15402-08

Dated, Agartala, the 1st December, 2018.

In the office of the Registrar of Co-operative Societies, under the Tripura Co-operative Societies Act, 1974.

In the matter of the application for Registration of a Cooperative Society named "**KATHALIA ANIMAL FARMING CO-OPERATIVE SOCIETY LTD.**" Vill + P.O:- Kathalia, Sub-Division- Sonamura, Sepahijala District, Tripura, Pin-799132.

I do hereby certify that pursuant to provisions contained in section 9 of the Tripura Cooperative Societies Act-1974 a society under the title at "**KATHALIA ANIMAL FARMING CO-OPERATIVE SOCIETY LTD.**" along with the Bye-Laws filed by the said society has been registered as a Co-operative Society with limited liability on this **29th day of November two thousand and eighteen.**

The area of operation of the society so registered shall be confined to **Kathalia Gram Panchayet Area.**

**Sd/- Illegible  
Registrar of Co-operative Societies,  
Government of Tripura.**